

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-607(PB)/2020

IN THE MATTER OF:

Bank of Baroda	...	Applicant/Petitioner
Vs		
M/s. MB Malls Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 12.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Brijesh K Tamber, Ms. Hemlata Kharayat, Advs.
For the Respondent : Mr. Vijay K Singh (Adv.), Ms. Shruti Shivkumar Advs.

ORDER

List on 24.02.2021.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

12.01.2021
Deepak Kumar